

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8400 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Manoj Haroim Gupta Vs. Indian Bank	Manu Aggarwal
2.	I.A. No. 8401 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rajinder Kumar Chawla Vs. Small Industries Development Bank of India & Anr.	Milan Singh Negi
3.	I.A. No. 8403 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anil Arora Vs. Small Industries Development Bank of India & Anr.	Milan Singh Negi
4.	I.A. No. 8404 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Virendra Kumar Chawla Vs. Small Industries Development Bank of India & Anr.	Milan Singh Negi
5.	I.A. No. 8405 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kimti Lal Arora Vs. Small Industries Development Bank of India & Anr.	Milan Singh Negi
6.	I.A. No. 8407 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anuj Roshanlal Gupta Vs. Indian Bank	Manu Aggarwal

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Assistant Registrar